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IN THE NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU, SPECIAL BENCH

CP/25(BEN)2021  
Court No. 1  
Item No. 107

Sec 252 (3)

In the matter of:

HALDA OFFICE SYSTEMS PRIVATE LIMITED  
V/s

.....Petitioner

.....Respondent

Order delivered on ..19/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member (J)  
Shri ASHUTOSH CHANDRA, Hon'ble Member (T)

For Petitioner(s):

SHRI HANUMANTHA RAJU.R

For Respondent(s):

NONE

ORDER

Heard Shri Hanumantha Raju R, learned PCA for the Petitioner, through Video Conference.

Post the case on 20.04.2021.



MEMBER (T)



MEMBER (J)

SS